

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3320
ANSWERED ON:17.03.2015
SUGAR MILLS
Kushawaha Shri Ravindra;Sonkar Shri Vinod Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of functional, sick and closed sugar mills in various States along with the steps being taken to revive and modernise the said sugar mills, Sector and State-wise;
- (b) whether the Government proposes to formulate a fresh uniform sugarcane policy in the interest of farmers to ensure remunerative price to them for their produce and if so, the details thereof; and
- (c) whether the Government proposes to make any alternative arrangement for procurement of sugarcane to safeguard the interest of the farmers and if so, the details thereof?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a). A statement showing State-wise, Sector-wise functional, sick and closed sugar mills in the country during sugar season 2013-14 (October- September) is at Annexure.

The Sugar Development Fund (SDF) Rules, 1983 provide for loans to sugar mills for modernization and rehabilitation of potentially viable sick undertakings and also for restructuring of loans previously availed by the potentially viable sick units. Sector and State-wise details of sugar factories which have been provided assistance for modernization of its sugar plant during financial year 2013-14 and 2014-15 (upto 28.02.2015) are as under:-

| State | Coop. | Pvt. | Public | Total |
|-------|-------|------|--------|-------|
|-------|-------|------|--------|-------|

| | | | | |
|----------------|---|---|---|----|
| Karnataka | 1 | 7 | - | 8 |
| Andhra Pradesh | - | 1 | - | 1 |
| Maharashtra | 9 | 3 | - | 12 |
| Uttarakhand | - | 1 | - | 1 |

(b): Under the extant sugarcane pricing policy, the Central Government is determining the Fair and Remunerative Price (FRP) of sugarcane on the recommendations of the Commission for Agricultural Costs and Prices (CACP) and after consultations with State Governments and other stakeholders. The FRP is uniform through out the country and serves as benchmark guaranteed price of sugarcane below which no sugar mill can purchase sugarcane from cane growers.

(c): No such proposal is under consideration of the Government.